

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.139 of 2013 &
I.A. No. 205 of 2013
&
Appeal No.140 of 2013 &
I.A. No. 206 of 2013

Dated : 24th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No.139 of 2013 &
I.A. No. 205 of 2013

North Karanpura Transmission Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. P.J. Jani (Rep.) for R.6
Mr. Rajiv Srivastava for R.31
Mr. Alok Shankar for R.28
Mr. Manoj Dubdy for R.8
Ms. suparna Srivastava for R.44
Mr. Samir Malik for MSEDCL

Appeal No.140 of 2013 &
I.A. No. 206 of 2013

Talcher-II Transmission Co. Ltd. ... Appellant(s)

Versus

Central Electricity RegulatoryRespondent(s)

Commission & Ors.

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra
Counsel for the Respondent(s): Mr. Vallinayagam for R.2
Mr. M.T. George for R.13
Ms. Suparna Srivastava for R.20
Mr. R.B. Sharma for R.15

ORDER

We have heard Mr. J.J. Bhatt, the learned Senior Counsel for the Appellant in both the Appeals. Written Submissions have also been filed by him.

Post the matter for the reply submissions of the Respondents on **30.09.2013**. It is open to the Respondents to file their reply after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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